for the year 1997-98. (Placed in Library *See* No. LT 1926/97]

- (v) Memorandum of Understanding between the Government of India (Ministry of Industry—Department of Small Scale Industries and Agro and Rural Industries) and the National Small Industries Corporation Limited, for the year 1997-98. [Placed in Library See No. LT 1932/97]
- I. Report and Accounts (1995-96) of the Sree Chitra Tirunal Institute for Medical Sciences and Technology, Thiruvananthapuram and Related Papers.
- II. Memoranda of Understanding Between
  Govt, of India (Department of Atomic
  Energy) and Electronics Corporation
  of India Limited, Nuclear Power
  Corporation of India Limited,
  Uranium Corporation of India
  Limited and Indian Rare Earths
  Limited for the year 1997-98-

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY SHRI YOGINDER K. ALAGH: Madam I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- I. (a) Annual Report of the Sree Chitra Tirunal Institute for Medical Sciences and Technology, Thiruvananthapuram for the year 1995-96.
- (b) Annual Accounts of the Sree Chitra
- Tirunal Institute for Medical Sciences and Technology, Thiruvananthapuram for the year 1995-96 and the Audit Report thereon.
- (c) Statement by Government accepting the above Report.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Place in Library *See* No. LT 2000/97]
- II. (i) Memorandum of Understanding between the Government of India (Department of Atomic Energy) and Electronics Corporation of India Limited, for

the year 1997-98. [Placed in Library. *See* No LT 2001/97]

- (ii) Memorandum of Understanding between the Government of India (Department of Atomic Energy) and Nuclear Power Corporation of India Limited, for the year 1997-98. [Placed in Library *See* No. LT 2002/97]
- (iii) Memorandum of Understanding between the Government of India (Department of Atomic Energy) and Uranium Corporation of India Limited, for the year 1997-98. [Placed in Library *See* No. LT 2003/97]
- (iv) Memorandum of Understanding between the Government of India (Department of Atomic energy) and Indian Rare Earths Limited, for the year 1997-98. [Placed in Library See No. LT 2004/97]

## **Notifications of the Ministry of Coal**

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIMATI KANTI SINGH): Madam, I lay on the Table, under Section 7A of the Coal Mines Provident Fund and Miscellaneous Provisions Act, 1948 a copy each (in Egnlsih and Hindi) of the following Notifications of the Ministry of coal:—

- (1) G.S.R. No. 102, dated 22nd February, 1997 publishing the Coal Mines Provident Fund (Amendment) Scheme, 1997.
- (2) G.S.R. No. 103, dated 22nd February, 1997 publishing the Andhra Pradesh Coal Mines Provident Fund (Amendment) Scheme, 1997.
- (3) G.S.R. No. 104 dated 22nd February, 1997 publishing the Rajasthan Coal Mines Provident Fund (Amendment) Scheme, 1997 [Placed in Library for (1) to (3) *see* No. LT 1952/97]

## PRESENTATION OF THE REPORTS OF THE COMMITTEE OF PRIVILEGES

SHRI HANSRAJ BHARDWAJ (Madhya Pradesh): Madam, I lay a copy each (in English and Hindi) of the Thirty-seventh, Thirty-eighth and Thirty-ninth Reports of the Committee of Privileges.